

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.11.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 162 of 2018	S. Ahamed Meeran Vs. Ronny George & Ors.	Goutham Shivshankar	Anirudh Wadhwa-R1 Prasanna S.-R(3-7)

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

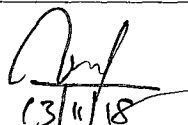
1.	Comp.App. (AT) (Ins) No. 82 of 2018	Binani Industries Ltd Vs Bank of Baroda &Anr. with	Heena George	Prashant pakhiddey
2.	Comp.App. (AT) (Ins) No. 123 of 2018	Rajputana Properties Pvt. Ltd. Vs. Binani Industries Ltd. & Ors. with	PallaviS.Shroff	Heena George
3.	Comp.App. (AT) (Ins) No 188 of 2018	Rajputana Properties Pvt. Ltd. Vs. Ultratech Cement Pvt.Ltd with	Siddhant Kant	Mahesh Agarwal (R1), SumantBatra (R3 & R4)
4.	Comp.App. (AT) (Ins) No. 216 of 2018	Binani Industries Ltd. Vs. Binani Cement Ltd. & Ors. with	Kumar Kartikay	SumeshDhawan
5.	Comp.App. (AT) (Ins) No. 234 of 2018	Vijay Kumar Iyer (Resolution Professional) Vs. Braj Bhusandas Binani & Ors.	Pranshu Paul	Sumant Batra, Mahesh Agarwal

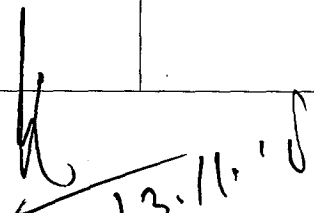
For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 708 of 2018 (With defects)	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	
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For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh
8.	Comp. App. (AT) No. 358 of 2018	Adarsh Thoughtworks Pvt. Ltd. & Ors. Vs. Union of India with	Udit Gupta	Ashim Sood


13/11/18


13.11.18

9.	Comp. App. (AT) No. 362- 372 of 2018	Ariizona Real Estate Pvt. Ltd. & Ors. Vs. Union of India With	Udit Gupta	Ashim Sood
10.	Comp. App. (AT) No. 374 of 2018	Sambhav Energy Ltd. Vs. Union of India	Anup Jain	Ashim Sood

Note: Court will not sit after 12:00 noon.

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Ashim Sood
13/11/18

Anup Jain
13/11/18

By Order
[Signature]
Deputy Registrar
13.11.18